

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 107/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2017

NAME OF THE COMPANY: *Cute chemicals Vs. Uniword Sugars Pvt. Ltd (USPL)*

SECTION OF THE COMPANIES ACT/I & B CODE: *9 of I & B code of 2016*

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	<i>Zain Abbas</i>	<i>Adv</i>	<i>Pet</i>	<i>Zm</i>
<u>2.</u>	<i>Amit Gupta</i>	<i>PCS</i>	<i>Respondent Company</i>	<i>Amit Gupta</i>

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Advocate Sh. Zain Abbas for the petitioner. Sh. Amit Gupta, PCS for Corporate Debtor Company. The argument in respect of admission or otherwise of the present petition under Section 9 of I & B Code are heard. The order is reserved. Parties are at liberty to file a written submission, if any, and to exchange a copy thereof, with each other. Such written submission to be filed within a week.

sd

H.P. Chaturvedi, Member (Judicial)

Dated:07.12.2017

Typed by:
Md.Zaid
(Stenographer)